

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 142 of 2017 (SZ)

Applicant (s)

D. Gopalakrishnan
District Secretary – Agriculture
9 Wing, Vellore East
Sathampakkam Village, Walajah Tk
Vellore Dist

Respondents

1. State Government of Tamil Nadu rep. by its Secretary, PWD, Chennai-
2. The Member Secretary, State Level Environment Impact Assessment Authority, Chennai
3. The Tamil Nadu Pollution Control Board Rep. by its Chairman, Chennai.
4. The District Collector, Vellore
5. The Chief Engineer, Water Resource Organisation, PWD, Chennai
6. The Revenue Divisional Officer, Vellore
7. The Assistant Director, Dept. Of Geology & Mining, Vellore
8. The Executive Engineer, PWD, Vellore
9. The Asst. Engineer, PWD, Vellore

Counsel appearing for applicant

M/s. V.S Senthil Kumar
A. Kripakaran
R. Murugan

Counsel appearing for respondents

M/s.E. Manoharan for R1, R4 to R9
M/s Gokul Krishnan for R2
M/s Rita Chandrasekar for R3

Note of the Registry	Orders of the Tribunal
Item No.8	Date: 27 th November, 2017 There is no representation for the applicant. Respondent Nos.1, 2 and 5 to 9 have not so far filed reply. Learned counsel appearing for respondent Nos. 1,2, and 5 to 9 pray for further time.

Let the reply be filed as a last chance without failure within two weeks with advance copy to the applicant who is at liberty to file rejoinder within a week.

List the matter on 10.01.2018.

....., JM
(Justice M.S.Nambiar)



